

State Governments is declining day by day ;

(b) whether it is also a fact that State Governments have requested the Central Government to share market borrowings equally ; and

(c) if so, what action Government have taken or propose to take in this regard ?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE) :

(a) No, Sir.

(b) Some State Governments have asked for a larger share of market borrowings.

(c) At present, the Government have no proposal to make any changes in the share of market borrowings as between the Centre and States.

Floating of Capital Investment Bonds for the Public Sector Undertakings

2636. SHRI VITHIHALBHAI MOTIRAM PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that some State Governments have requested the Central Government to allow them to float capital investment bonds for their public sector undertakings ; and

(b) if so, what is Government's decision in this regard ?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE) :

(a) No, Sir.

(b) Does not arise.

Realization of Sales Tax from Agar Oil and royalties from Agar trees

2637. SHRI ROBIN KAKATI : Will the Minister of FINANCE be pleased to state :

(a) the amount of sales tax from Agar oil and royalties from Agar trees realised by Assam Government during the last three years ;

(b) what is the price per K.G. of Agar oil in Assam and what is the sales tax charged ; and

(c) what is the export price per K.G. of Agar oil ?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI SAWAI SINGH SISODIA) :

(a) to (b). The information is being collected and will be laid on the Table of the House.

Duty on Agar Oil

2638. SHRI ROBIN KAKATI : Will the Minister of FINANCE be pleased to state :

(a) whether any duty is levied on export of Agar oil ;

(b) if so, at what rate ; and

(c) what is the quantity of Agar oil exported during the last three years ?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI SAWAI SINGH SISODIA) :

(a) and (b). At present no export duty is levied on export of Agar oil.

(c) Agar oil is not specifically classified under the Revised Indian Trade Classification on the basis of which trade statistics of India are being compiled and published by the Director General of Commercial Intelligence and Statistics, Calcutta. As such, data regarding the quantity of Agar oil exported during the last three years is not available.